THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SANJAY PASWAN): (a) Out of a child population of 11.83 crore in the age-group 6-11 years projected by the Registrar General of India for the year 2001, 11.38 crore children were enrolled in schools as on 39th September, 2000, as reported in the Selected Educational Statistics 2000-2001 brought out by the Ministry.

(b) The Government has taken a number of steps to ensure Universalisation of Elementary Education. The Constitution (86th Amendment) Act, 2002 to make elementary education a Fundamental Right has been enacted. The Government has also launched the scheme of Sarva Shiksha Abhiyan as a National Programme to achieve the goal of Universalisation of Elementary Education in a mission mode in partnership with States. This programme focuses, in particular, on the educational needs of girls, Scheduled Castes and Scheduled Tribes, minorities, urban deprived children and other children in difficult circumstances.

Sarva Shiksha Abhiyan seeks to effectively involve the Panchayati Raj Institutions, School Management Committees, Village and Urban Slum Education Committee, Parent Teacher Association, Mother Teacher Associations, Tribal Autonomous Councils and other grass root level structurers in the management of elementary schools. The programme also recognizes the critical and central role of teachers and envisages cooperation between teachers, parents and Panchayati Raj Institutions.

Rashtriya Mahila Kosh

- 1419. SHRI LALIT SURI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether the corpus fund Rashtriya Mahila Kosh which was Rs. 31.00 crore at the time of its setting up on 30.03.1993 has since been increased over the years;
 - (b) if so, what was its size as on 31.03.2003; and
- (c) the names of the organizations in Uttar Pradesh which have received assistance under various schemes of the Kosh, scheme-wise and the quantum of assistance received by each organization?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI JAS KAUR MEENA): (a) Yes, Sir.

- (b) There is Rs. 54.16 crores as on 31.3.2003.
- (c) As per Statement.

Statement

Name of the Organisation with amount financed in the state of Uttar Pradesh from 01.04.2002 to 31.3.2003

(Rupees in lakhs)

SI. N	Name and Address of the NGOs	Disbursement
	Scheme: Loan Promotion Scheme	
1.	Sewa Niketan Kurmoali, PO Tikampar Deoria Uttar Pradesh	2.50
2.	Association of Rural Development Vill+PO-Jaroda Panda Saharanpur Uttar Pradesh	1.00
3.	Rashtriya Jan Kalyan Samiti Near Palika Road Deoria Uttar Pradesh	1.00
4.	Gramin Kutir Audyogik Krishi Sansthan C- 272, Indira Nagar Colony, Dt. Raebareli, Uttar Pradesh	1.50
5.	Gramin Dalit Bal Evam Manila Kalyan Samiti Raebareli Road, Baewrawan Dist. Raebareli, Uttar Pradesh	1.00

SI.	Name and Address of the NGOs	Disbursement
110	Scheme: Mail Loan Scheme	
6.	Janapriya Sewa Sansthan 198, Paltan Bazar, Pratapgarh Uttar Pradesh	1.50
7.	Bal Mahila Evam Gramya Vikas Sewa Samity 58/300/IB/1, Ayodhya Kunj, Arjunnagar, Main Road, Agra Uttar Pradesh	2.50
8.	Men's Institute for Development & Training Vill & PO-Asora, <i>Via.</i> Hapur-245101 Dt. Ghaziabad Uttar Pradesh	2.50
9.	Navchetan S-4, 104, Shakti Nagar, Faizabad Road lucknow-226016 Lucknow Uttar Pradesh 226016	5.00
10	Sri Ram Sharma Pragya Mandir Sikshan Sansthan Near New Tehsil, Bisauli Badaun Uttar Pradesh 202520	2.50
11	Manav Sewa Sansthan (Seva) LIG-1/198, Vikas Nagar Post-FCI Factory, Dt. Gorakhpur Uttar Pradesh	25.00*
12	Gramin Kisan Vikas Sansthan Moh. Saifullaganj, Sahaswan Badaun Uttar Pradesh	2.00*
13	People's Action For National Integration AT-Dhirendrapuri P.O-Chachikpur Dist. Ambedkar Nagar Uttar Pradesh 224141	18.00*
	State TOTAL	67.00

^{*} Loan sanctioned but not disbursed.